

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1569
ANSWERED ON 20.12.2022

ELECTRICITY IN NORTH-EASTERN REGION

1569. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of villages which do not have 100 per cent availability of electricity in the North-Eastern Region of the country, State-wise;
- (b) the number of solar panel plants installed in the North-Eastern Region, State-wise;
- (c) whether there are other renewable energy producers in the Region, if so, the details thereof; and
- (d) the steps taken by Government regarding the production of renewable energy in the Region?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) All States including from North-Eastern Region (NER) reported electrification of all inhabited un-electrified villages, as per census 2011, on 28th April, 2018.

(b) & (c) Detail of state-wise and source-wise renewable power including solar power capacity installed in the NER is given at **Annexure-I**.

(d) The steps taken by Government for production of renewable energy in the country, including in NER, are given at **Annexure-II**.

Annexure-I referred in reply to part (b) and (c) of the Rajya Sabha unstarred question no. 1569 for 20.12.2022

**State wise Renewable Power capacity installed in North Eastern Region (NER)
as on 30.11.2022 (in MW)**

S. No.	State	Small Hydro Power	Biomass	Solar Power	Total Capacity
1	Arunachal Pradesh	133.11	0.00	11.23	144.34
2	Assam	34.11	2.00	147.93	184.04
3	Manipur	5.45	0.00	12.28	17.73
4	Meghalaya	32.53	13.80	4.16	50.49
5	Mizoram	41.47	0.00	8.02	49.49
6	Nagaland	31.67	0.00	3.04	34.71
7	Tripura	16.01	0.00	16.30	32.31
Total (MW)		294.35	15.8	202.96	513.11

Annexure-II referred in reply to part (d) of the Rajya Sabha unstarred question no. 1569 for 20.12.2022

Major steps taken by Government for production of renewable energy in the Country, including in the North Eastern Region, inter-alia, include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route for renewable energy projects
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030
- Setting up of Ultra Mega Renewable Energy Parks, to provide land and transmission to RE developers on a plug and play basis.
- Launch of Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power
- Transmission Plan for Integration of 500 GW Renewable Energy capacity by 2030.
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The electricity (Late Payment Surcharge and related matters) Rules 2002 (LPS rules).
- Launch of Green Term Ahead Market to facilitate sale of renewable energy power through exchanges.
- Higher CFA for North Eastern Region under PM-KUSUM and Rooftop Solar Programme.